

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1853
ANSWERED ON:02.12.2011
HEALTH CARE FACILITIES IN PHCS .
Yadav Shri M. Anjan Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of primary health centres (PHCs) in the country as on date State/ UT-wise including Andhra Pradesh;
- (b) the facilities required to be provided at PHCs;
- (c) whether adequate health care services are not available in some of the PHCs in the country;
- (d) if so, the number of such PHCs as on date alongwith the corrective measure taken/proposed in this regard;
- (e) whether the Government has conducted any investigation in this regard;and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a): A state-wise statement showing the number of Primary Health Centres (PHCs) functional in the country as on March, 2010 as per Rural Health Statistics in India including Andhra Pradesh is at Annexure I.
- (b): PHC is a first contact point between village community and the Medical Officer. The PHC provides integrated curative and preventive health care to the rural population with emphasis on preventive and promotive aspects of health care and Family Welfare. The facilities required to be provided at PHCs among others include OPD services, Dispensation of Drugs and Medicines, Maternal and Child Health Care including Family Planning, Universal Immunisation Programme, School Health services, Adolescent Health Care, Referral Services, Basic Laboratory Services, services under various Programmes i.e. Revised National Tuberculosis Control Programme, Integrated Disease Surveillance Project, National Programme for Control of Blindness, National Vector Borne Disease Control Programme and National AIDS control programme.
- (c) to (f) : Health being State subject, administration of services at PHCs is under the purview of State Governments. The performance of PHCs varies from State to State and there are intra-state variations also. Through Common Review Mission, Government of India reviews the performance of implementation of NRHM including the services provided by healthcare facilities in selected States. Based on this, States are asked to take corrective measures. Under National Rural Health Mission [NRHM] all State/UT Governments project their requirements for funds for setting up/upgradation of health centres for better delivery of services in their respective annual Programme Implementation Plan[PIP]. The Government of India release the funds for taking up the approved activities.